

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 13 of 2014

Dated : 18th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Appellant (s): Ms. Swagatika Sahoo
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for
R.3 to 5

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **12.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt